

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 217
(IB)-237(ND)2019
IA-513/2024, IA-324/2024, IA-326/2024
IA-420/2024, IA-443/2024, IA-446/2024
IA- 4656/2023

IN THE MATTER OF:

Smt. Sushila Lakhotia

...

Applicant/Petitioner

Versus

Zeal Developers Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Monish Surendran in IA-4656/2023

For the Respondent : Adv. Rishi Singhal, Adv. Anuj Pandey

For the RP : Adv. Lokesh Bhola, Adv. Sanjana Manchanda

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

Sd/-
(COURT FFICER)